

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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RBI/2016-17/139 DCM (Plg) No.1302/10.27.00/2016-17

November 17, 2016

The Chairman / Managing Director/Chief Executive Officer,
Public Sector Banks / Private Sector Banks / Private Sector Banks / Foreign Banks
Regional Rural Banks / Urban Co-operative Banks / State Co-operative Banks

Dear Sir,

Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes – Exchange over the counters

Please refer to our <u>Circular No. DCM (Plg) No.1226/10.27.00/2016-17 dated November</u> 08, 2016 on the captioned subject.

- 2. On a review it has been decided that the limit of exchange of SBNs in cash, across the counter of the banks shall be ₹ 2000 with effect from November 18, 2016. This facility will be available only once per person.
- 3. Please acknowledge receipt.

Yours faithfully,

(P Vijaya Kumar) Chief General Manager

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